

Central Administrative Tribunal  
Principal Bench, New Delhi

(16)

O.A. No. 2433/90

New Delhi this the 24th Day of July, 1995

Hon'ble Shri N.V. Krishnan, Vice Chairman (A)  
Hon'ble Dr A. Vedavalli, Member (J)

Raghuvinder Singh,  
R/o B-4/6, P&T Quarters,  
Posangipur,  
Janakpuri, New Delhi. .... Applicant

(by Advocate : Shri Ameresh Kumar, Proxy Counsel  
for Shri G.D. Gupta)

VERSUS

UNION OF INDIA, THROUGH

1. Secretary,  
Ministry of Telecommunication,  
Sancha' Bhavan,  
New Delhi-110001.
2. Chairman,  
Union Public Service Commission,  
Dhaulpur House, Shahjahan Road,  
New Delhi.
3. Shri Kailash Chand,  
P.A. to Shri D.N. Nanda, (Member)  
Production Telecommunication,  
Sancha' Bhavan,  
New Delhi. .... Respondents

(By Advocate : Shri M.K. Gupta, Proxy Counsel for  
Shri PH Ramchandani )

ORDER (ORAL)

(Hon'ble Shri N.V. Krishnan, Vice Chairman (A))

The learned counsel for the applicant sought  
permission for withdrawing this O.A. Prayer is not  
opposed. Permission is granted.

The O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr A. Vedavalli)  
Member (J)

N.V. Krishnan  
24.7.95

(N.V. Krishnan)  
Vice Chairman (A)

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